

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 05.02.2021 (FRIDAY)

COURT – III

10:25 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 608 of 2020	Ashok Agarwal Vs. Amitex Polymers Pvt. Ltd.	Pankaj Bhagat	

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

2.	Comp. App. (AT) (Ins) No. 775 of 2020	Jyoti Strips Pvt. Ltd. Vs. JSC Ispat Pvt. Ltd.	Prachi Johri	Amit Dhall
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**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**